



RESERVE BANK OF INDIA
Department of Banking Regulation
Central Office
Mumbai-400 001

RBI/2015-16/221

DBR.IBD.BC.52/23.67.003/2015-16

November 3, 2015

All Scheduled Commercial Banks (excluding RRBs)

Dear Sir/Madam,

Gold Monetisation Scheme, 2015- Amendment

In exercise of the powers conferred under Section 35A of the Banking Regulation Act, 1949, the Reserve Bank of India hereby directs that the Reserve Bank of India (**Gold Monetisation Scheme, 2015**) [Master Direction No.DBR.IBD.No.45/23.67.003 2015-16 dated October 22, 2015](#) be modified as under:

The existing sub paragraph 2.1.2 (i) shall be amended as follows:

“The minimum deposit at any one time shall be 30 grams of raw gold (bars, coins, jewellery excluding stones and other metals). There is no maximum limit for deposit under the scheme.”

Rajinder Kumar
Chief General Manager